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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/06/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : CA/97/2017
PETITION NUMBER : CP/18/2017
NAME OF THE PETITIONER(S) : S.RAMAMURTHY
NAME OF THE RESPONDENT(S) : VALLAB ENGINEERS PVT LTD + 5
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. A.V. INBANILA

Representation for
counsel for Respondent

h.b.h

2. Umesh Shukla

for Vayam R2 w CP

R3 / GRANDHI PRASAD
R4 / Mrs R. Meera
Vallabchem





ORDER

Counsel representing both the parties are present. Counsel for R2, R3 & R4 are also present. Counsel for petitioner is directed to cause private notice to R5 & R6 and file proof of service of notice by way of an affidavit by the next date of hearing. Counsel for R2, R3 & R4 sought time for filing reply in the main petition. Time extended at request for filing reply and service copy of the same to the other side in advance. Put up on 11.07.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)